

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1229**  
**TO BE ANSWERED ON 13.02.2023**

**IMPROVING FINANCIAL ACCESSIBILITY FOR MSMEs**

1229. SHRI S. KALYANASUNDARAM:  
SHRI M. MOHAMED ABDULLA :

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government is aware of the fact that without improved access to finance, the goal of integrating Micro, Small & Medium Enterprises (MSMEs) into supply chains will remain a challenge;
- (b) the details of the corrective measures taken and being taken by Government, keeping in view the fact that MSMEs as a whole receive less than 6 per cent of bank credit; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): The Government is taking measures for easing access to credit for MSMEs. The following measures have been taken recently:

- (i) Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme (ECLGS), for businesses, including MSMEs was announced as a part of Aatma Nirbhar Bharat Package with initial guarantee coverage of Rs. 3 lakh crore on 13.05.2020 with validity of scheme up to 30.11.2020. Subsequently, this was extended with infusion of Rs. 1.5 lakh crore on 29.09.2021 with validity of scheme up to 31.03.2022 and with infusion of Rs. 50,000 crore on 01.02.2022 with validity of scheme up to 31.03.2023. 1.19 crore number of guarantees have been issued to businesses, including MSMEs, amounting to Rs. 3.60 lakh crore. Out of the total, 1.13 crore guarantees amounting to Rs. 2.38 lakh crore have been provided to MSMEs.
- (ii) Rs. 50,000 crore equity infusion through Self Reliant India (SRI) Fund. This scheme has a provision of Rs.10,000 crore from Government of India and Rs.40,000 crore leverage through Private Equity / Venture Capital funds. This initiative is aimed at providing growth capital to the deserving and eligible units of MSME sector. As on 31.12.2022, 34 Daughter Funds have been empanelled with the special purpose vehicle, National Small Industries Corporation (NSIC) Venture Capital Fund Limited and by way of investing of Rs. 2,790 Cr, 140 MSMEs have been assisted.
- (iii) New revised criteria for classification of MSMEs.
- (iv) No global tenders for procurement up to Rs. 200 crore.
- (v) "Udyam Registration" for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020. A total of 1.40 crore MSMEs have registered on Udyam Portal with an employment of 10.03 crore.
- (vi) Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including grievance redress and handholding of MSMEs.
- (vii) Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7. 2021.
- (viii) Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- (ix) Launch of Udyam Assist Platform on 11.1.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefits under Priority Sector Lending. As on date, there are 12.87 lakh registered IMEs.
- (x) Budget 2023-24 has announced the infusion of Rs.9,000 crore in the corpus of CGTMSE to enable an additional credit of Rs. 2 lakh crore with reduced cost of the credit.

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